

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 396 OF 2017 &
IA NO. 852 & 854 OF 2017**

Dated: 5th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s S.P.S. Steel Rolling Mills Ltd. & Ors.	...Appellant(s)
Vs.	
Himachal Pradesh Electricity Regulatory Commission & Anr.	...Respondent(s)

Counsel for the Appellant(s) : Mr. Ajaya Vaidya

Counsel for the Respondent(s) : Mr. Manoj Kr. Sharma for
Mr. Pradeep Misra for R-1

Mr. Ashwin Ramanathan
Ms. Parichita Chowdhury for
Mr. Anand K. Ganesan for R-2

ORDER

Learned counsel for the appellant states that he is adopting the rejoinder filed in Appeal No. 397 of 2017 to this appeal also.

At this stage, learned counsel for respondent No.2 seeks four weeks more time to file reply. She may take steps to file the same on or before 04.05.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **19.07.2018** Tag to Appeal No. 397 of 2017.

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**